

details of it, because it is mentioned in the judgement itself and this has become a public document.

About the settlement as to whether we have any negotiations, the only negotiations we had was when the case was with Judge Keenan and the hon. Member have already been informed about it. I have said on a number of occasions on the floor of the House that we have explored the possibility of having a settlement, as long as the case was in Justice Keenan's Court. After that we have not heard anything.

**SHRI LAL VIJAY PRATAP SINGH :** Mr. Deputy Speaker, it is now more than two years since the Bhopal Gas tragedy occurred and there is no sign of the victims getting any compensation from the Union Carbide. Apart from filing the case in the Court, what concrete action has been taken to prevent the multinationals from hoodwinking these victims ?

**SHRI R. K. JAYCHANDRA SINGH :** I would surely need a separate notice on this.

#### Steps to Increase Export of Public Sector goods

\*93. **SHRI Y. S. MAHAJAN :** Will the Minister of INDUSTRY be pleased to state :

(a) the steps suggested by the Ministry/Bureau of Public Enterprises to increase exports of goods of public sector enterprises to reach the target of 25 per cent of value of production in the case of engineering enterprises as recommended by the Kanpur Committee; and

(b) the existing machinery for monitoring progress in this regard and how it is proposed to be strengthened to take follow up action so that the public sector units reach the target set by them as early as possible ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY) :**

(a) The steps suggested to engineering public sector undertakings under this Ministry to increase their exports, inter-alia include,

setting up of export cells, drawing up long term export plans, periodic review of export performance and to work in coordination with sister public sector undertakings for increasing project exports.

(b) Export performance of these undertakings is reviewed periodically at various levels and depending upon the needs of each situation, appropriate measures are taken to increase exports.

**SHRI Y. S. MAHAJAN :** The Government has taken a number of initiatives recently to enhance our exports and as a result, our exports have increased by 17.3 per cent and the rate of increase in imports is curbed to 1.4 per cent. But still, the overall situation is not satisfactory. We have lost our reserves to the extent of Rs. 160 crores during this current year. The public sector engineering units have a vital role to play in the international trade. Their exports should have increased considerably. May I know from the hon. Minister the increase in exports of the engineering goods during last year ?

**PROF. K. K. TEWARY :** Sir, during the last two years, Government has taken a number of steps to promote exports both in engineering and non-engineering sectors. So far as the Department of Public Enterprises is concerned, our export during 1984-85 was Rs. 311 crores and in 1985-86 there has been a perceptible increase in the export and the figures themselves speak of the performance. During 1985-86, the total export performance was Rs. 447 crores.

**SHRI Y. S. MAHAJAN :** An important measure is taken by the Government to give cash subsidies for exports. To what extent are these subsidies paid to the public sector units ?

**PROF. K. K. TEWARY :** In public sector, we have taken full advantage of cash subsidies and other export-promoting facilities that have been extended by the Government. That is why our performance in public sector has improved.

**SHRI AJOY BISWAS :** The Government is keen to increase the production of the public sector enterprises. If production

is not increased then increase in exports is also not possible. So, there is a proposal from the Government side that workers' participation should be there in the management. Without workers' participation in the management, it is not possible to increase the export or to tone up the public sector enterprises. My specific proposal is that without the participation of the workers in the policy making body, i.e. in the Board, the situation will not improve. Has Government any proposal to include the workers' representatives in the Boards of the public sector enterprises?

PROF. K. K. TEWARY : Sir, this supplementary does not arise out of this question. Still, I would respond to it. We do support this philosophy that the workers must be taken into confidence. They must be associated with the entire decision making process. In pursuance of this strategy accepted by the Government, we have given full representation to workers' representatives at shop floor level and plant level. About the management, in day-today decision making process, the workers do participate.

So far as Board level is concerned, because of lack of unanimity among the trade unions, this representation has not been possible. (*Interruptions*). The Labour Minister has had a round of discussions and talks with the trade union people and I am sure in the near future a solution will be forthcoming.

#### Power To Haryana from Central Plants

\*94. SHRI P. M. SAYEED : Will the Minister of ENERGY be pleased to state :

(a) whether a decision has been taken by Union Government to give more power to Haryana from central power plants;

(b) the quantum of power to be given to Haryana according to the decision and from which plants; and

(c) whether central plants have extra power to spare for other States and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI

SUSHILA ROHTAGI) : (a) to (c) A Statement is given below.

#### Statement

(a) It is the effort of Central Government to give maximum power to Haryana to meet the needs of the State.

(b) The total power supplied to Haryana from Indraprastha and Central power stations of Singrauli, Bairasiul and Badarpur, including Haryana's own share of power, and assistance to mitigate the power shortage in the State, varies from day to day depending upon the generation and the system demand.

(c) The Central station at Singrauli has unallocated power at the disposal of the Centre for meeting the requirements of the States in the Northern Region. Assistance from Singrauli is also provided to States such as Uttar Pradesh and Jammu and Kashmir depending upon the availability of power and the requirements of the systems from time to time.

SHRI P. M. SAYEED : Mr. Deputy Speaker, Sir, it is not clear from the answer as to what are the criteria of distribution of power from the Centrally controlled power plants. Therefore, may I know from the hon. Minister, whether it is demand based or any other consideration or whether that backward part of the country is receiving any special consideration and if so what are the details?

SHRIMATI SUSHILA ROHTAGI : Sir, it is always our endeavour to see that in the case of backward parts of the country which are facing shortage of power, the power is rushed from the neighbouring States or from the Central sector.

As you specifically referred to Haryana, here too efforts have been made that apart from the Indraprastha, the Central power stations of Singrauli, Bairasiul and Badarpur have been rushing additional supply of power to Haryana in order to see that the acute shortage of power is reduced to the minimum.

SHRI P. M. SAYEED : May I know from the hon. Minister, what is Haryana's